

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The Registrar,
National Judicial Academy, Bhopal.

No: 16169/145 Dated: 04-08-2017

Subject: Regarding nomination of Judicial Officers for NJA programmes for the month of August, 2017.

Sir,

On the subject cited above, I am desired to inform you that following Judicial Officers have been nominated for the programmes shown against their respective names:

S. No	Prog. No.	Date of Programme	Name of Programme	Nomination for the Programme
1.	P-1026	04.08.2017 to 06.08.2017	Workshop for Additional District Judges	1) Shri Mohan Lal, Spl.Judge Anti-corruption for (CBI Cases) Jammu 2) Shri Jaffar Hussain Beigh, Chairman, J&K Sales Tax Tribunal.
1.	P-1027	11.08.2017 to 13.08.2017	Workshop for Additional District Judges	1) Shri Ritesh Kumar Dubey, AD&SJ, Pulwama; 2) Shri Kamlesh Pandita, 4 th AD&SJ, Srinagr
2.	P-1028	11.08.2017 to 13.08.2017	Refresher Course for Family Courts.	Shri Ranbir Singh Jasrotia, ADJ(Matrimonial cases) Jammu.
3.	P-1029	18.08.2017 to 20.08.2017	Workshop for Magistrates on Animal Rights.	1) Shri Mudasir Farooq, Munsiff, Baderwah; 2) Shri Iqbal Rafiq Wakil Munsiff, Kangan
4.	P-1030	18.08.2017 to 20.08.2017	Workshop for Magistrates on Pre-Conception and Pre-Natal Diagnostic Techniques Act, 1994	1) Shri Shabnam Sheikh Munsiff, Samba 2) Shri Sandeep Singh Sen, DMM(T), Doda.
5.	P-1031	25.08.2017 to 27.08.2017	National Seminar for Principal District & Sessions Judges; Joint course for different stakeholders (RG, PDJ, Court Managers).	1) Shri Rajesh Sekhri, PD&SJ, Baramulla; 2) Shri Shujat Ali Khan, PD&SJ, Ganderbal

Yours faithfully,

(Sanjay Dhar)
Registrar General

No: 16170-73/145 Dated: 04-08-2017

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____

.....for information of His Lordship.

3. Principal District & Sessions Judge _____,

4. Incharge NIC, High Court of J&K, Srinagar

.....for information and n/a.

Registrar General